

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.340/UHC/Admin.A/2021

Dated: Oct.08, 2021.

In exercise of powers conferred by Sub Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act No. XII of 1887) **[also applicable to the State of Uttarakhand]** read with Government of Uttarakhand Notification No. 420-Ek (1)/XXXVI (1)/Nyay Anubhag/2005 dated 07.11.2005, the High Court is pleased to direct that following 28 officers of Civil Judge (Jr. Div.) Batch-2018, posted in the State of Uttarakhand, shall have jurisdiction to try Civil Suits of pecuniary value not exceeding ₹ 1.00 Lac.

S.No.	Name of the Officer	S.No.	Name of the Officer
1.	Ms. Jasmeet Kaur	15.	Shri Chetan Singh Gautam
2.	Ms. Ruchika Goel	16.	Shri Shrey Gupta
3.	Shri Kartikeya Joshi	17.	Ms. Avantika Singh Chaudhary
4.	Ms. Suman Bhandari	18.	Ms. Ruchika Narula
5.	Ms. Sanchi Agrawal	19.	Ms. Nandita Kala
6.	Shri Prateek Mathela	20.	Ms. Akmal
7.	Shri Vinit Kumar Srivastava	21.	Shri Vishal Goyal
8.	Ms. Deepti Pant	22.	Shri Vikas Kumar
9.	Shri Mohit Mahesh	23.	Ms. Jainab
10.	Shri Anurag Tripathi	24.	Shri Vivek Sharma
11.	Ms. Shubhangi Gupta	25.	Shri Shiv Singh
12.	Shri Ashish Tiwari	26.	Shri Rohit Kumar Pandey
13.	Ms. Pratiksha Kesarwani	27.	Ms. Upadhi Singhal
14.	Shri Ravi Arora	28.	Shri Prateek Kapil

By Order of the Court,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No.4918/UHC/XVII-34/Admin.A/2004

Dated: Oct.08, 2021.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative and Parliamentary Affairs Govt. of Uttarakhand, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
5. All the District & Sessions Judges, Uttarakhand.

6. Principal Judge, Family Court, Dehradun and all Judges, Family Courts of the State Judiciary.
7. All the Tribunals of the State.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Member Secretary, State Legal Services Authority, Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. O.S.D. of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Assistant Registrar (IT) High Court of Uttarakhand, Nainital for uploading it on the website of the High Court.
16. Guard File/Assistant concerned.

**Deputy Registrar
Admin.A**